

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO. 2470

ANSWERED ON 10.08.2026

**IMPARTING NATIONAL PROJECT STATUS TO PALAMURU-RANGAREDDY LIFT
IRRIGATION SCHEME**

2470 Smt. RENUKA CHOWDHURY:

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether Government is considering the national project status to the Palamuru-Rangareddy Lift Irrigation Scheme (PRLIS), if so, the details thereof;
- (b) the present status of the proposal and the reasons for its acceptance or pendency;
- (c) the criteria for declaring an irrigation project as a national project; and
- (d) whether Government has assessed the irrigation potential, drought mitigation and drinking water benefits of PRLIS, if so, the details thereof, and the Central assistance proposed for the Project?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) to (d) The Detailed Project Report (DPR) of the Palamuru–Rangareddy Lift Irrigation Scheme (PRLIS) was received in Central Water Commission (CWC) under this Ministry. Technical examination of an irrigation project by CWC, followed by subsequent techno-economic appraisal by the Advisory Committee of Water Resources, River Development and Ganga Rejuvenation (DoWR, RD&GR) is an essential pre-requisite for further considering the project for inclusion under the ongoing schemes of this Ministry for central assistance.

As the PRLIS involves utilization of Krishna River waters and inter-state aspects of project is included in the terms of reference of the Krishna Waters Dispute Tribunal-II, the matter is now sub-judice and at this stage, the techno-economic appraisal of PRLIS cannot be carried out. The DPR of the project has been returned to the Government of Telangana with a request for holistic planning for achieving the intended benefits of the whole PRLIS.

The PRLIS is not under consideration by Government of India for declaration as a National Project.

The criteria for according National Project status to major irrigation projects are specified in the guidelines for Pradhan Mantri Krishi Sinchayee Yojana- Accelerated Irrigation Benefit Programme (PMKSY-AIBP) and National Projects. The National Projects status is mainly accorded to the projects of national importance, involving inter-State or international water issues, or create/restore significant irrigation potential. The updated guidelines are available at

https://pmksy.mowr.gov.in/aibp-mis/Manual/Guidelines_PMKSY_AIBP_National_Projects_%202022.pdf
